

In the National Company Law Tribunal, Jaipur

Item No. 117

CP No. (IB)-1204/ND/2018

TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar Tulsian

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 26.07.2019

CORAM

DR. DEEPTI MUKESH,

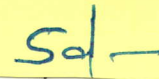
HON'BLE MEMBER (JUDICIAL)

For Petitioner (s) : Annie Jhala, Proxy

For Respondent(s) : Sandeep Taneja, Adv.

ORDER

Learned counsel Mr. Sandeep Taneja, on the direction of the Bench accepts notice and undertakes to file Vakalatnama within three days and seeks time to take instructions and receive papers. List the matter on 26.08.2019.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**